



भारत सरकार Government of India  
विधि एवं न्याय मंत्रालय Ministry of Law & Justice  
विधि कार्य विभाग Department of Legal Affairs  
शास्त्री भवन Shastri Bhawan  
नई दिल्ली New Delhi-110001  
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F.No.15011/5/2021-NC

Dated- 28/04/2021

**OFFICE MEMORANDUM**

**Sub.-Inviting applications for appointment of Central Notary Public by  
Government of India**

Government of India, Ministry of Law & Justice, Department of Legal Affairs, Notary Cell invites applications for appointment of Central Notary Public from eligible legal practitioners/Advocates for the various States/Union Territories.

2. Eligible applicants may apply ONLINE at the webpage of Notary Cell (<https://legalaffairs.gov.in/notary-cell>) by 30<sup>th</sup> June, 2021. Online applications received after 30<sup>th</sup> June, 2021 shall not be entertained.

3. You are requested to circulate widely, the same amongst the eligible legal practitioners/Advocates in the various Bar Associations/Courts of your concerned State/Union Territories.

(Rajveer Singh Verma)

Additional Secretary to the Govt. of India

To-

1. Secretary, Bar Council of India
2. Secretary, Bar Council of respective States/UT's-as per list
3. Registrar General, Hon'ble Supreme Court of India
4. Registrar, High Courts of respective States-as per list